

Shri A. T. Sarma: Sir, I introduce the Bill.

14.32 hrs.

***INSURANCE (AMENDMENT) BILL**
(Amendment of Section 31A and 40c)

Shri Indrajit Gupta (Calcutta South West): Sir I beg to move for leave to introduce a Bill further to amend the Insurance Act, 1938.

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Insurance Act, 1938."

The motion was adopted.

Shri Indrajit Gupta: Sir, I introduce the Bill.

14.32½ hrs.

***BEEDI AND CIGAR LABOUR BILL**

Shri A. K. Gopalan (Kasergod): Sir, I beg to move for leave to introduce a Bill to provide for the regulation of employment and work in the factories manufacturing Beedi and Cigar in India.

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill to provide for the regulation of employment and work in the factories manufacturing Beedi and Cigar in India".

The motion was adopted.

Shri A. K. Gopalan: Sir, I introduce the Bill.

14.33 hrs.

***RESTRICTIONS ON EDIBLE OILS
(FOR MANUFACTURE OF SOAP)
BILL**

Shri D. C. Sharma (Gurdaspur): Sir, I beg to move for leave to introduce a Bill to impose certain restrictions on the use of edible oils for the manufacture of soap in India.

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill to impose certain restrictions on the use of edible oils for the manufacture of soap in India".

The motion was adopted

Shri D. C. Sharma: Sir, I introduce the Bill.

14.33½ hrs.

***TRANSPORT CO-ORDINATION
BILL**

Shri D. C. Sharma (Gurdaspur): Sir, I beg to move for leave to introduce a Bill to provide for co-ordination of the various transport systems in the country and for matters connected therewith.

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill to provide for co-ordination of the various transport systems in the country and for matters connected therewith."

The motion was adopted.

Shri D. C. Sharma: Sir, I introduce the Bill.